COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 212 of 2015 & IA No. 277 of 2016 Appeal No. 282 of 2015

Dated: 31st August, 2017

Appeal No. 212 of 2015 & IA No. 277 of 2016

In the matter of:

West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Appeal No. 282 of 2015

In the matter of:

West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **02.11.2017.**

PPS/ Court Master